109

ASSISTANCE FRO? THE COMMONWEALTH **DEVELOP IE JIT CORPORATION**

87. DR. **SALIG** RAM SHRI KRISHAN KANT

Will the PRIN E MINISTER be pleased to state:

- (a) whether India is receiving any assistance at ire sent from the Commonwealth Dev lopment Corporation set up in the U.K. o assist developing countries 5
- (b) if so, wi at projects are being negotiated in his regard; and
- (c) what ter as and conditions are laid down for accepting aid from the Corporation?

THE MINI .TER OF STATE IN THE MINIST1 Y OF FINANCE (SHRI P. C. SETHI) (a) The Commonwealth Development F nance Company Limited has been estat ished to provide finance foi economic 1 ;v:lopment and business enterprise in commonwealth, countries. The Company has been providing assistance to India: firms. The last occasion when an Ind in Company took such assistance was ia 1967.

- (b) At prese .t, no case of negotiation for CDFC ass stance to an Indian firm is with Gove nrient for approval.
- (c) While t ,e Government of India have not laid down specific conditions for accepting ail from the Company, it has been i dicated to the Company that individu2 proposals for investment in or lending t Indian firms will be considered on mer s in the light of Government's policie in the matter of foreign investment, fc eign borrowing

CENTRAL ASSISTANCE TO STATES

88. DR. MRS.) MANGLADEVI TALWAR: V ill the PRIME MINISTER be pleased to st:ite whether it is a fact that th* Ce^ tr;i.l Government propose to give huge ariounts of money to the State Govern nents showing deficits in their budgets; if so, their names and the criteria for d sti ibution of the amounts among their '

THE MINISTER OF SUPPLY AND THE MINIS PER OF STATE IN THE MINISTRY DF FINANCE (SHRI R.

K. KHADILKAR): The mere exhibition of a budgetary deficit would not qualify a State for any special assistance from the Centre. The Government of India have however agreed in principle to provide special accommodation (by Way of loans) to those States which may be assessed by the Planning Commission to have inescapable gaps in resources. For 1970-71 this assessment has not yet been made.

राजस्थान सरकार के ओवर डाफ्ट

89. श्री सुन्दर सिंह मंडारी : श्री जगदीश प्रसाद माथुर :

क्या प्रधान मंत्री यह बताने की कृपा करेंगी कि:

- (क) राजस्थान सरकार को से अब तक प्रति वर्ष कितना कितना रुपया ओवरड़ाफ्ट का दिया गया है ; और
- (ख) क्या यह सच है कि राजस्थान सर-कार की आर्थिक स्थिति इतनी खराब हो गई है कि वह ओवर इाफ्ट के विना अपना दिन-प्रतिदिन का खर्च भी पुरा नहीं कर सकती

•(•[RAJASTHAN GOVERNMENT OVERDRAFTS

89. SHRI SUNDAR SINGH BHANDARI: SHRI JAGDISH PRASAD MA-THUR:

Will the PRIME MINISTER be pleased to state:

- (a) what amount of overdraft has been allowed to the Government of Rajasthan each year since 1967; and
- (b) whether it is a fact that the financial position of the Government of RajVthan has deteriorated so much that they cannot meet their day-to-day expenses without overdrafts?]

वित्त मंत्रालय में राज्य मंत्री (श्री पी० सी० सेठी): (क) रिजर्व बैंक से, अनुमति-प्राप्त सीमा से बाहर, जमा से ज्यादा निकाली जाने वाली रकमें अनिधकृत होती हैं और इनके